

Defective Case Register from 2026-06-03 to 2026-06-03

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/25120/2026	PADMANAVA JENA	2026-06-03	20-VERNACULAR CERTIFICATE NOT FURNISHED.
2	D-CONTC/17068/2026	ADV.	2026-06-03	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
3	D-ABLAPL/16348/2026	ARCHANA MOHANTY	2026-06-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim/ informant from the petition and Annexures
4	D-ABLAPL/16574/2026	TARA PRASAD MOHAPATRA	2026-06-03	1.Page no. 9 not neat and legible
5	D-ABLAPL/16417/2026	SUSHANTA KUMAR DAS	2026-06-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim / informant from the petition and Annexure
6	D-BLAPL/16513/2026	JAYADEBA BEHERA	2026-06-03	Deponent not properly furnished in declaration.
7	D-WP(C)/25118/2026	SUDHANSU PRASAD MAHAPATRA	2026-06-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
8	D-WP(C)/25108/2026	TRUPTI MAYEE MAHAPATRA	2026-06-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.22 and 23 not marked on the file.2. Annexure-5 not marked and page marked on the file.3 Paragraph no. not furnished in declaration.
9	D-BLAPL/16442/2026	SHYAM MANOHAR	2026-06-03	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
10	D-ABLAPL/16409/2026	SATYANARAYAN MISHRA	2026-06-03	signature of petitioner no.2 not tally with C.T.
11	D-CONTC/24369/2026	ABHISEK MOHANTY	2026-06-03	i) Index not page mark.ii) For further S.R. after filing of Annexure-1 2 and 3.iii) Reference certificate not furnished.
12	D-ABLAPL/16341/2026	ASHOK KUMAR BEHERA	2026-06-03	31-As per standing order the details of victim/informant shall not be mentioned in the

				petition. Petitioner name who is husband of Informant-cum-victim must be redacted in petition. Thereafter put up for S.R
13	D-ABLAPL/16618/2026	BYOMAKESH TRIPATHY	2026-06-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim / informant from the petition
14	D-ABLAPL/16363/2026	JAYADEBA BEHERA	2026-06-03	1.Name of the informant with address reflected in the petition be redacted.2.Name of the informant with address reflected in the FIR be kept in cover
15	D-BLAPL/16382/2026	SIDHESWAR RATH	2026-06-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
16	D-WP(C)/23972/2026	BHUBAN MOHAN BHUYAN	2026-06-03	Date not mentioned in Vnama
17	D-WP(C)/24092/2026	BIBHU PRASAD PANDA	2026-06-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
18	D-WP(C)/25156/2026	AMIT KUMAR NATH	2026-06-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Rs.50/- not paid.Page nos 17to 19 not neat.
19	D-WP(C)/24040/2026	RAICHARAN MOHAPATRA	2026-06-03	14-NOT PROPERLY INDEXED. 1. Occupation not furnished in Affidavit. 2.Page no.49 not legible.
20	D-WP(C)/23970/2026	BHUBAN MOHAN BHUYAN	2026-06-03	page no. 13 not neat.
21	D-ABLAPL/12571/2026	MANAS KUMAR CHAND	2026-06-03	i)Address of the informant be redacted from page7 sl. no. 6
22	D-CRLMP/15144/2026	SARBESWAR SAHOO	2026-06-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
23	D-BLAPL/16479/2026	SK. ZAFARULLA	2026-06-03	Date of rej. order in synopsis and petition not tally with rej. order.
24	D-WP(C)/23967/2026	BINI MISHRA	2026-06-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure-3 not neat
25	D-CONTC/25103/2026	ADV.	2026-06-03	1. WP(C) No. not correctly furnished in para-3 of the petition
26	D-BLAPL/16381/2026	JYOTIRMAYA SAHOO	2026-06-03	14-NOT PROPERLY INDEXED. Name and details of Informant-cum-victim mentioned in Annexure-1 need not be disclose and

				kept in closed envelop.
27	D-WP(C)/24832/2026	SAKTIDHAR DAS	2026-06-03	Annexure-9 not mentioned in averments.
28	D-CRLMC/16170/2026	SOUMYA RANJAN DAS	2026-06-03	1. Subject code not correctly furnished inn Assessment slip
29	D-BLAPL/16642/2026	SANDEEP RAJ PANDA	2026-06-03	1. Date of F.I.R. under Annexure-1 does not tally with Prayer of the petition.
30	D-BLAPL/16360/2026	JITENDRA KUMAR CHHOTARAY	2026-06-03	Annexure-3 to 10 not marked in petition. ii) For further S.R. after filing of C.Copy of rejection order.
31	D-CRLMC/15752/2026	HEMANT KUMAR MUND	2026-06-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Petition not correctly addressed to Honorable Court 2. Age of the deponent in affidavit does not tally with cause title.
32	D-WP(C)/24090/2026	SWAGATA LAXMI SINHA	2026-06-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Deponent not signed the affidavit.
33	D-ABLAPL/16019/2026	PRADEEP KUMAR DASMOHAPATRA	2026-06-03	i) Name and detail address of the petitioner no.4 and Her relatives (petitioner no. 1 to 3) Be redacted in cause title and para-2 of the petition.ii) Unredacted copy of Annexure-1 2 Affidavit and Vakalatnama be kept in sealed cover. and redacted copy of above document to be filed. iii) Name and address of the petitioners in page 9 10 12 13 21 be redacted.iv) For further SR.
34	D-BLAPL/16496/2026	BISWORANJAN SWAIN	2026-06-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
35	D-WP(C)/21942/2026	DEBASISH MOHAPATRA	2026-06-03	Annexure-18 not neat.Page nos. 638 to 650 659 and 664 not neat.
36	D-BLAPL/15965/2026	SURYAKANTA DWIBEDI	2026-06-03	i) Annexure-1 be kept in sealed cover. ii) Redacted copy of annexure-1 be filed.iii) Father name of the petitioner in cause title not tally with rejection order.iv) For further S.R
37	D-BLAPL/16482/2026	DEBADATTA PRADHAN	2026-06-03	1.P.S. case and G.R. case mentioned in C.title not tally with Rejection order. 2.Paragraphs not properly mentioned in declaration of the affidavit
38	D-CONTC/23352/2026	ADV	2026-06-03	1.Reference certificate not furnished.2. Age of the deponent in affidavit does not tally with cause title
39	D-CONTC/16003/2026	ADV.	2026-06-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 170 days. i) Undertaking not filed.
40	D-WP(C)/25274/2026	KARTIK CHANDRA TRIPATHY	2026-06-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 30 not neat.
41	D-CRLMC/16089/2026	BIJAYA KUMAR BEHERA 1	2026-06-03	1. Page nos. 26 and 27 not legible
42	D-RSA/23755/2026	AJODHYA RANJAN DASH,A.G.A	2026-06-03	1.D.A.Fee of Rs.1.10 /order to be Paid.
43	D-WP(C)/21260/2026	KIRTAN DANG	2026-06-03	Age of the petitioner no.2 not furnished in the cause title.2.Address of the Opp. nos. 6 to 9 not furnished in the cause title.
44	D-BLAPL/16492/2026	BISWORANJAN SWAIN	2026-06-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
45	D-CRLMP/14991/2026	SAROJ KUMAR ROUTRAY	2026-06-03	1.Date of F.I.R under Annexure-1 does not tally with para-4 of the petition.
46	D-ABLAPL/16590/2026	DIPTIREKHA NANDA	2026-06-03	1. PAGE NOS. 11 and 12 PARTIALLY LEGIBLE.2.NAME OF THE INFORMANT REFLECTED IN THE FIR BE KEPT IN COVER.
47	D-CRLMC/16512/2026	SOUMYA JYOTI BISWAL	2026-06-03	Page no. 39 not available
48	D-ABLAPL/16291/2026	DEEPAK KU SAHOO	2026-06-03	Name and details of Informant/relative mentioned in Annexure-1 need not be disclose and kept in closed envelop.
49	D-BLAPL/16480/2026	SUBASH CHANDRA MOHANTY	2026-06-03	1. Date of disp. of not furnished in ref. certificate.2. page no.12 partially legible.
50	D-BLAPL/13112/2026	SATYA NARAYAN MISHRA 4	2026-06-03	i)Detail address of the victim be redacted from page no. 26 27 29 ii) For Further S.R. after filing of C.Copy / Free copy of Rejection order.
51	D-BLAPL/16414/2026	SATYA RANJAN MULIA	2026-06-03	Annexure-2 mentioned in Index not furnished in averment
52	D-BLAPL/16475/2026	SUKANTA KUMAR DALAI	2026-06-03	1. Case no. in ref.certificate not tally with FIRs detail.
53	D-ABLAPL/16481/2026	DEBASISH PATNAIK	2026-06-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
54	D-CRLMC/16400/2026	SOUMYA RANJAN DAS	2026-06-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject code not correctly furnished in Assessment Slip. 2. Date of order not correctly furnished in para no.6
55	D-BLAPL/16384/2026	PANCHANAN PANIGRAHI	2026-06-03	1.Annexure-2 (pg.-12) as per Index not filed. 2.Para-2 of the affidavit not properly mentioned
56	D-BLAPL/16547/2026	BISWAJIT RANJAN TRIPATHY	2026-06-03	signature of executant not tally with C.T. and REJ. ORDER.

57	D-ABLAPL/16575/2026	NITYANANDA MOHAPATRA	2026-06-03	1. Copy of F.I.R. disclosing the name of Informant/Victim be kept in cover.
58	D-BLAPL/14924/2026	BIPLABA P.B. BAHALI	2026-06-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i)Name and detail address of the informant be redacted from, top of the Page 26 27 28 29 30 and 31.ii) Page nos 36 to 41 not neat .iii) Annexure-1 and 2 be kept in sealed cover and xerox redacted copy of annexure to be filed. iv) For further S.R. after removal of defect. .Petition not correctly addressed to Honorable Court
59	D-CONTC/16011/2026	ADV.	2026-06-03	i) Reference certificate not furnished.ii) Age of the petitioner in cause title not tally with affidavit.iii) For further S.R. after filing of copy of production of c. copy of order/ postal receipt
60	D-BLAPL/16654/2026	RAMESH CHANDRA MAHARANA	2026-06-03	1. Age of the deponent in affidavit does not tally with declaration.
61	D-ABLAPL/16346/2026	ANJAN KUMAR BISWAL	2026-06-03	Name with address of the informant reflected in the FIR be kept in cover.
62	D-ABLAPL/16310/2026	DEEPAK KU SAHOO	2026-06-03	Name and details of Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
63	D-ABLAPL/16429/2026	SATYA RANJAN MULIA	2026-06-03	1. Name of the victim / informant redacting from the petition and Annexures. 2. Name of the victim / informant and Relatives need not be disclosed in connection with Annexures and kept in closed cover.
64	D-WP(C)/24794/2026	SAHASRA JYOTI NANDA	2026-06-03	1. Recruitment Notice dates not correctly furnished Sl. no.4 in Index,para no.1 and Prayer of the petition. 2. Letter dated not correctly furnished Sl. no. 10 in Index and para no.7.

DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 03-06-2026 (CASES FILED BEFORE 2024)				
Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R. <input type="checkbox"/>